

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

43. C.P. (IB)-1161(MB)2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2024**

**NAME OF THE PARTIES: The Bank Of Maharashtra Limited**  
**V/s**  
**Alka Rajesh Mimani**  
**Section: 95(1) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

None has appeared from either side. List the matter on **18.04.2024** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**  
27.02.2024  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**